

No.4/Spl./RG/Misc. dated 3.4.2020

ORDER

There will be Baisakhi holidays w.e.f. 4.4.2020 to 14.04.2020.

Keeping in view the prevailing situation arising due to outbreak of the novel Coronavirus (COVID-19), Hon'ble the Chief Justice has been pleased to order that the applicability of the order dated 24.3.2020 and all interim order/arrangement as to mentioning and listing made applicable as on 31.03.2020 (*extended upto 3.04.2020 vide order No.3 /Spl./RG/Misc. dated 3.4.2020*) be further applicable for 7.04.2020, 8.04.2020 and 9.04.2020 only, during the vacations period w.e.f 4.04.2020 to 14.04.2020.

Submitted for your kind perusal, consideration and approval please.

BY ORDER OF HON'BLE THE CHIEF JUSTICE.

(Sanjiv Berry)
Registrar General
03.04.2020